

- (b) Annual Accounts of the All India Institute of Speech and Hearing, Mysore, for the year 1992-93 and the Auditors' Report thereon.

- (c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above

[Placed in Library See No. LT. 5925/94]

- (vi) (a) Annual Report and Accounts of the Institute of Post Graduate Teaching and Research, Jamnagar for the year 1990-91 together with the Auditors' Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. LT. 5926/94]

- (vii) (a) Annual Report and Accounts of the Institute of Post Graduate Teaching and Research, Jamnagar, for the year 1991-92 together with the Auditors' Report on the Accounts

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. Lt. 5927/94]

- (viii) (a) Annual Report and Accounts of the Institute of Post Graduate Teaching and Research, Jamnagar, for the year 1992-93.

- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library See No. LT. 5928/94]

- (ix) (a) Annual Report of the Chittaranjan National Cancer Institute, Calcutta, for the year 1992-93.

- (b) Annual Accounts of the Chittaranjan National Cancer Institute, Calcutta, for the year 1992-93, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library See No. Lt. 5845/94]

MESSAGE FROM THE LOK SABHA

The Payment of Gratuity (Amendment) Bill, 1993

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha signed by the Secretary-General of the Lok Sabha:

"I am directed to inform you that the Payment of Gratuity (Amendment) Bill, 1993, which was passed by Rajya Sabha at its sitting held on the 23rd December, 1993, has been passed by Lok Sabha at its sitting held on the 10th May, 1994, with the following amendments:—

Enacting Formula

1. Page 1, line 1,—
for "Forty-fourth"
substitute "Forty-fifth"

Clause 1

2. Page 1, line 4,—
for "1993" substitute "1994"

2. I am, therefore, to return herewith the said Bill in accordance with the provisions of rule 121 of the Rules of procedure, and conduct of Business in Lok Sabha with the request that the concurrence of Rajya Sabha in the said amendments be communicated to Lok Sabha."

Madam, I lay a copy of the amended Bill on the Table.

**REPORT OF THE DEPARTMENT-RELATED
PARLIAMENTARY
STANDING COMMITTEE ON
COMMERCE**

SHRI CHATURANAN MISHRA (Bihar) Madam, I present the Sixth Report (in English and Hindi) of the Department-Related Parliamentary Standing Committee on Commerce, on Demands for Grants (1994-95) of the Ministry of Textiles.

**REPORT AND MINUTES OF THE
STANDING COMMITTEE ON URBAN
AND RURAL DEVELOPMENT**

श्री शिवप्रसाद चनपूरिया (मध्य प्रदेश) महोदय
में ग्रामीण विकास मंत्रालय की शहरी और ग्रामीण
विकास संबंधी स्थायी समिति के "राष्ट्रीय परती भूमि
विकास" के संबंध में मातवें प्रतिवेदन और उससे
संबंधित समिति की बैठकों के कार्यवृत्त की एक प्रति
(अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता है।

REFERENCES

Strike by Bank Employees

SHRI RAJNI RANJAN SAHU (Bihar): Madam, there is a notice also and we are seeing in the Press that the bank employees are going on strike. They all went on strike on several occasions last year and early this year and these unions indulged in work stoppages. It is estimated that a one day nationwide bank strike leads to a loss of around 7 million manhours, cheques worth around Rs. 6,500 crores get held up for clearance and apart from this, this has given a severe

set-back to the economic growth and caused great inconvenience to the commonman.

The bank employees are one of the best looked after segments amongst the organised labour, enjoying the benefits of high basic salaries, inflation-indexed dearness allowance, subsidised loans for housing, conveyance and purchase of household articles and goods, allowances for educational qualifications and special skills, attractive leave fare concession, medical benefits for self and the family members, etc. Recently, despite banks facing a distress situation in respect of profits, a pension scheme for the workforce with some other benefits was agreed to involving a huge outgo of Rs.500 crores a year. To usher in computerisation in the banking industry which is very important to gain competitive power and to improve the quality of customer service, an advance increment was given to all the employees involving annual expenditure within the overall outgo of Rs.500 crores.

Madam, keeping in view the need for better customer service and giving top priority to productivity and competitiveness in the industry as our national goal, it is high time that strict measures were taken. The Government should see to it that not even a day's loss in the industry is there and the people are not put to inconvenience. It is against the national interests.

SHRI GURUDAS DAS GUPTA (West Bengal): Madam, it is Dr. Manmohan Singh and his policy of privatisation which is responsible for today's strike.

THE DEPUTY CHAIRMAN: Are you associating or disassociating?

(Interruptions)

SHRI GURUDAS DAS GUPTA: The strike is against privatisation. The Government should not allow the present policy of Dr. Manmohan Singh to continue, which is not in the national interest. The national interest is being